

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
STARRED QUESTION NO. 111
TO BE ANSWERED ON 25TH JULY, 2016

E-MARKET

***111. DR. HEENA VIJAYKUMAR GAVIT:**
SHRI DHANANJAY MAHADIK:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Directorate General of Supplies and Disposals has conceptualised a portal called Government e-Marketplace to allow officials to make routine office purchases online;
- (b) if so, the details thereof along with the salient features of the said portal;
- (c) the time by which this portal is likely to be made operational by the Government; and
- (d) whether the Government proposes to make it mandatory to procure office items only through the Central agency and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

a) to d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK
SABHA STARRED QUESTION NO.111 FOR ANSWER ON 25TH JULY, 2016
REGARDING “E-MARKET”**

(a) & (b): Yes, Madam. Directorate General of Supplies & Disposal (DGS&D) has conceptualized an online Government e-Marketplace (GeM) for Government buyers to procure common use goods and services, with provision for online and simplified vendor & buyer registration through self-certification, direct purchase upto Rs.50,000/-, bidding and reverse auction for purchases above Rs.50,000/-, etc., in order to provide greater transparency and efficiency in public procurement.

(c) : The GeM (pilot phase), developed by DGS&D with technical support of Department of Electronics & Information Technology, is operational for limited goods/services.

(d) : In terms of the amended General Financial Rules, 2005, GeM may be utilized by Government buyers, at their option, for direct online purchases.
